

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 555/2017
O.A. No. 3244/2014

New Delhi, this the 8th day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Satinder Pal, Age-29 yrs.
S/o Satpal,
R/o VPO Tokas,
Distt.-Hisar, Null Hisar,
Haryana-125001. .. Petitioner

(By Advocate: Shri Rajesh Chauhan for Shri Sachin Chauhan)

Versus

1. Shri Ashim Khurana,
Chairman,
S.S.C.
Block No.-12, CGO Complex
Lodhi Road, New Delhi-3.
2. Shri Amulya Patnaik,
Commissioner of Police,
Delhi Police
Police Headquarter
MSO Building, New Delhi. .. Respondents

(By Advocates: Shri S.M. Zulfiqar Alam with Ms. Ranny for R-1
and Shri Vijay Pandita for R-2)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for both the sides submit that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the action of the respondents, if he is still aggrieved, in accordance with law. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /